

C.P. no. 115/95  
fixed for  
order on 11.9.95

✓  
28/10

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Dated: 11/9/95. (18)

Applicant by Sh. M.S. Ramamurthy.  
Sh. Ramamurthy has filed C.P. 115/95.  
Issue notice to the Contenders to  
file their reply to C.P.  
Adjourned to 16/10/95.

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C

Mr. R. Kothakar Pray  
(M.R. Kothakar) (B.S. Hegde)  
MCA MCA

B

C.P. Notice issued to  
Affl. Contenders on  
14/9/95  
yesterday  
15/9/95

Filed reply to C.P. 115/95  
on behalf of Respondents  
on 2/11/95.

RS  
10/11

Recd. Rejoined to  
C.P. 115/95 of  
Applicant on  
21.11.95  
MS

Per Tribunal

Date :

As there will be no Division Bench, the matter fixed on  
before the Tribunal is adjourned for  
Admission hearing / directions / orders  
final hearing on 24/11/95 (24/10/95)  
Inform the advocates / Parties  
accordingly.

Dy. Registrar

Per Tribunal

Date :

As there will be no Division Bench, the matter fixed on  
before the Tribunal is adjourned for  
Admission hearing / directions / orders /  
final hearing on  
Inform the advocates / Parties  
accordingly.

Dy. Registrar